

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 221
706/59/ND/2019

IN THE MATTER OF:
Ravi Nandan Sahaya

... **Applicant/Petitioner**

Vs.

Bharat Nidhi Ltd.

... **Respondent**

Under Section: 59

Order delivered on 23.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

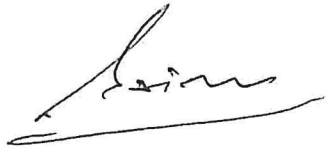
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. S M SUNDARAM, Advocate for Petitioner (Ravi Nandan Sahaya Vs. Bharat Nidhi Limited & Others), Mr. Ashish Verma & Mr Rahul Gupta Advocate, for R1 & R2

ORDER

Renotify this case on 17.08.2021


(T.S. SINGH)
COURT OFFICER